

### Legislation for more curbs on Baby Food Sale

858. DR. A. U. AZMI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news items captioned "Indian code for more curbs on baby food sale" appearing in the Indian Express dated 31st October, 1981 ;

(b) if so, the reaction of Government thereto ; and

(c) action taken amongst others on the following :—

(i) to bring legislation for enforcing the provisions of the Indian code ;

(ii) to regulate the marketing of substitutes for breast milk and also for feeding bottles ;

(iii) to curb advertisements and other forms of sale promotion of infant foods ;

(iv) to curb contact directly or indirectly with the consumers or their family members ;

(v) to curb financial or material inducements offered by manufacturers or distributors to health workers or members of their families ; and

(vi) to display the caption "breast milk is the best for the baby" ?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c) The Working Group constituted by Government of India

to formulate a Code of Conduct for Production and Marketing of Baby Foods and Feeding Bottles, has submitted its report. The recommendations of the Working Group are under consideration of Government of India.

### Indo-Tibetan border trade

859. SHRI KAMAL NATH :  
SHRI KRISHNA KUMAR GOYAL :  
SHRI SONTOSH MOHAN DEV :  
SHRI P. NAMGYAL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether China is keen to resume Indo-Tibetan border trade ;

(b) whether any indication to this effect was available during the visit of Indian Pilgrims to mount Kailash and Mansarover ;

(c) whether Chinese have shown interest in Indian Hindustan Machine Tool watches, stoves and clothes ;

(d) whether any formal move in this direction has been made by Beijing ;

(e) whether any talks in this regard have been held ; and

(f) if so, the outcome thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO) : (a) to (c). During the pilgrimages to Kailash and Mansarovar some Chinese officials responsible for administrative arrangements for the pilgrims made casual enquiries about Indian goods, specially those carried by pilgrims, such as HMT watches, stoves etc.

(d) and (e) No., Sir.

(f) Does not arise.